COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA NO. 105 OF 2016 IN
DFR NO. 1385 OF 2015

Dated: 21st April, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

M/s. Ramnik Power & Alloys Pvt. Ltd. …Appellant(s)

Versus

Madhya Pradesh State Electricity Regulatory Commission & Anr. …Respondent(s)

Counsel for the Appellant(s)	:	Ms. Suparna Srivastava
Counsel for the Respondent(s)	:	Mr. C.K. Rai Mr. Paramhans for R.1

ORDER

IA NO. 105 OF 2016
(Appl. for condonation of delay)

Learned counsel for the applicant/appellant is stated to be in personal difficulty.

List the matter on ***19.05.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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